

Completion of Recovery Certificate No. 8811 of 2025 against BIR FINANCE PRIVATE LIMITED (PAN: AAACB6533C) in the matter of Trading in Illiquid Stock Options at BSE.

Completion of Recovery Certificate No. 8811 of 2025 against BIR FINANCE PRIVATE LIMITED (PAN: AAACB6533C) in the matter of Trading in Illiquid Stock Options at BSE, for a sum of **5,90,521/- (Rupees Five Lakh Ninety Thousand Five Hundred Twenty-One only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudication Officer vide Order No. Order/BM/DS/2024-25/31064 dated December 19, 2024 in the matter of trading in Illiquid Stock Options at BSE.

In view of the payment of outstanding amount due under the Recovery Certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of Section 28A of the Securities and Exchange Board of India Act, 1992 read with relevant sections of the Income-tax Act.

July 15, 2026
Ahmedabad



Jshandilya
RECOVERY OFFICER

जैनेन्द्र शांडिल्या / JAINENDRA SHANDILYA
बसूली अधिकारी एवं उप महाप्रबन्धक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India
पश्चिमी प्रादेशिक कार्यालय / Western Regional Office
अहमदाबाद / Ahmedabad